

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3855.**  
**ANSWERED ON 23.03.2023.**

**Har Ghar Jal Scheme**

**3855. ADV. A.M. ARIFF:**

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has reviewed the implementation of Har Ghar Jal Scheme in the State of Kerala especially in Alappuzha Lok Sabha Constituency and if so, the details thereof;
- (b) whether the Government has taken note of several bottlenecks in the implementation of the scheme hindering the achievements of targets under Jal Jeevan Mission and if so, the action taken thereon;
- (c) whether the Government intends to construct more overhead tanks as part of the JJM in Alappuzha parliamentary constituency to achieve desired targets and if so, the details thereof including the proposed sites of overhead tanks; and
- (d) the details of the targets achieved, funds earmarked, sanctioned and utilized under JJM in the State of Kerala during the last two years?

**ANSWER**

**MINISTER OF STATE FOR JAL SHAKTI**  
**(SHRI PRAHLAD SINGH PATEL)**

- (a) Govt. of India has been regularly reviewing the implementation of Jal Jeevan Mission (JJM) with States/ UTs including Kerala. Several meetings including conferences, workshops, review meetings through video conferences, field visits, etc. are being held from time to time. Review meetings are conducted at the levels of Hon'ble Union Minister, Secretary to Govt. of India, Chief Secretary and senior officers from time to time. Govt. of India also reviews the progress of clearances to be obtained and facilitates the clearances from various Central Government agencies. During these reviews, States/ UTs are advised to expedite the implementation to achieve the goal in a time-bound manner. However, at Government of India level, Alappuzha Lok Sabha constituency was not reviewed separately for implementation of Jal Jeevan Mission.
- (b) State Governments, during implementation of JJM, have *inter alia* indicated bottlenecks like uneven geographical terrain, scattered rural habitations, adverse climatic conditions, non-

availability of land, delay in obtaining statutory/ other clearances, etc., thereby delaying the implementation and fund utilization under the programme.

Government of India, to resolve the aforementioned issues has taken a number of steps which *inter alia* includes (i) nomination of a nodal officer in the Department for coordinating with Central nodal Ministries/ Departments/ agencies viz. M/o EF&CC, M/o RTH, NHAI, M/o Railways etc. to facilitate the States in obtaining Statutory/ other clearances; (ii) regular review meetings with central agencies and State level officers; (iii) Implementation of Special Assistance to States for Capital Expenditure through Union Ministry of Finance wherein financial assistance as 50-year interest free loan for capital investment projects is extended to the States for providing matching State-share for centrally sponsored programme; (iv) Prompt release of Central funds as soon as the conditionalities for releases are met by any state/UT; (v) State Programme Management Units (SPMUs) and District Programme Management Units (DPMUs) have been set up to bridge the gap in availability of technical skill sets and of HR for programme management; (vi) A network of Civil Society Organizations working in the water sector, the Rural WASH Partner Forum, has been set up to extend support to states for time bound implementation; and (vii) The Jal Jeevan Survekshan 2023, an year round programme, has been launched to focus on implementation and foster a spirit of healthy competition among states and districts (viii) Amendment of JJM operational guidelines, as per the necessity (ix) Training and capacity building of the field engineers through Key Resource Centres (KRC), national workshops, etc.

(c) As per the operational guidelines for the implementation of Jal Jeevan Mission, State Governments/ UT administrations including Kerala are responsible for planning and implementation of Jal Jeevan Mission through its agencies like Public Health Engineering Department/ Rural Water Supply Department, State Water and Sanitation Mission, District Water and Sanitation Mission, etc. Government of India supplements the efforts of the States by providing technical and financial assistance. No information regarding construction of overhead tanks by State Government in Alappuzha parliamentary constituency is maintained by this Department. However, the list of over-head tanks intended to be constructed, as part of JJM in Alappuzha parliamentary constituency, as provided by the State, is annexed herewith.

(d) The details of the physical targets and achievements, and fund allocation & utilization details during the last two years in respect of State of Kerala is as under:

Financial Year	Rural Household Coverage Target (in lakhs)	Achievement of rural household coverage (in lakhs)	Central Share				Expenditure reported under State Share (in Cr.)
			Opening Balance (in Cr.)	Allocated funds (in Cr.)	Funds drawn (in Cr.)	Reported Utilization (in Cr.)	
2020-21	21.42	4.04	41.2	404.2	303.1	304.2	311.3
2021-22	29.37	6.63	40.1	1,804.6	1,353.4	957.4	1,059.6
2022-23*	32.96	5.05	436.1	2,206.5	1,654.9	1,465.4	1,464.2

\*as on 20.03.2023

Source: JJM- IMIS

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**Annex referred in the reply to Lok Sabha Unstarred Question No. 3855 answered on 23.03.2023**

Sl. No.	Panchayat	Overhead tank locations
1	Punnapra South	Ward 16 Viyani Church in 10LL
2	Aryad	Near kaithathil temple ,9LL
3	Mannachery	Kalavoor, KSHB land ,12 LL
4	Marrarikulam south	Kattor ,12 LL
5	Ambalappuzha North	At west of Vandanam Medical College 9 LL
6	Cheruthana	At Ayaparambu near Cheruthana village office, 5LL
7	Karthikappally	At Mahadevikadu near Mahadevikadu LPS,6LL
8	Karuvatta	At Vazhiyambalam, 6LL
9	Kumarapuram	At Pakalveedu in 7th Ward, 6LL
10	Thrikkunnappuzha	At east side of Kalavara Jn, Pallana -7.5LL
11	Chettikulangara	1. At KWA own land-Chettikulangara-Karippuzha- 5LL 2. At KWA own land-Chettikulangara-Near Family health centre- 6LL
12	Arattupuzha	At Vattachal-9LL
13	Cheppadu	At North side Kochuveetil Jun, 6LL+10LL sump
14	Chingoly	At Chooravila LPS compound, Education department- 5LL
15	Devikulangara	At east side of KottamvathukalKadav bridge 6LL
16	Kandalloor	At west side of KottamvathukalKadav bridge 6LL
17	Muthukulam	At North side of Varanampally Temple- 6.6LL+10LL Sump- Land not handover by Panchayath
18	Pathiyoor	At west side of Bhagavathypadi Jn near aqueduct -7LL
19	Ambalapuzha South	South of Police headquarters, Ambalappuzha-12LL
20	Purakkad	West of Pathiyakulam temple- 15LL
21	Kulasekharapuram	Maharashtra Colony 17.30 Lakh
22	Thazhava	Pavumba 11.67 Lakh
23	Thodiyoor	Pattupurakkal 8.57 Lakh Litres

